

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

ARBITRATION PETITION NO. 18 OF 2010

M/S REVA ELECTRIC CAR CO.P.LTD.

Petitioner(s)

VERSUS

M/S GREEN MOBIL

Respondent(s)

Date: 06/09/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR

For Petitioner(s) Mr. P.V. Dinesh,Adv.

For Respondent(s) Ms. Tasneem Ahamdi, Adv.
Mr. Sudhir Kumar Gupta, Adv.
Mr. Manish Gupta, Adv.
Mr. Anuj Kumar Ranjan, Adv.

UPON hearing counsel the Court made the following
O R D E R

Learned counsel for the petitioner prays for and is granted
two weeks' time to file rejoinder affidavit.

(G.SUDHAKARA RAO)
Court Master

(S.S.R. KRISHNA)
Court Master